

IN THE HON'BLE NATIONAL GREEN TRIBUNAL,
EASTERN ZONE BENCH, KOLKATA.

M.A. NO.13/2022/EZ

in

(O.A. No.55 of 2018/EZ)

Tribunal on its Own Motion ... Applicant

-Versus-

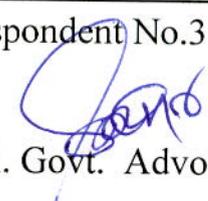
State of Odisha & others ... Respondents

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Place : Cuttack By the Respondent No.3 through

Date: 27/1/23


Addl. Govt. Advocate

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**COMPLIANCE AFFIDAVIT FILED ON BEHALF
OF RESPONDENT NO.3 PURSUANT TO THE
ORDER DTD.09.01.2023**

I, Sri Amrit Raturaj, aged about 30 years, at present working as Collector & District Magistrate-cum- Chairman, District Environment Impact Assessment Authority (DEIAA), Kendrapara, At/PO/ Dist-Kendrapara do hereby solemnly affirm and state as follows:

1. That, I am the Opp. Party No.-03 in the aforesaid Original Application. I have gone through the contents of the Original Application and records pertaining to this case and such being conversant with the records of the present case, I am filing this affidavit in my official capacity.
2. That, I am swearing this affidavit in compliance with order dated 09.01.2023 passed by the Hon'ble Tribunal direction for strict surveillance measures

Amrit Raturaj
✓

through satellite monitoring as well as installation of CCTV cameras installed at strategic locations on the banks of the river in question.

3. That, in obedience to order of the Hon'ble NGT, on dated 09.01.2023 the Tahasildar, Derabish & Mahakalapada have installed the CCTV in strategic location in bank of the river Brahmani & Mahanadi to keep surveillance over on illegal excavation of minor and minerals. The letter of Tahasildar, Mahakalapada No.260/dt.24.01.2023 and letter No.220 of Tahasildar, Derabish along with photographs is annexed herewith as **annexure-12 &13** respectively.

4. That, in obedience to order of the Hon'ble NGT, the Chief Executive Officer, Odisha Space Application Centre(ORSAC), Bhubaneswar vide this officer letter No.150/dt.21.01.2023 has been requested to provide necessary assistance to monitor through satellite surveillance to check illegal excavation of minor and minerals including excavation for brick making etc. on receiving the communication from ORSAC necessary steps as proper will be taken to keep on surveillance through satellite . The copy of letter addressed to ORSAC is annexed herewith as **annexure-14**.

5. That, the deponent has the highest regards for this Hon'ble Tribunal and hold their Lordships in the highest esteem and is duty bound to obey and implement their Lordship's orders.

Anant Rautrey
✓

6. That the facts stated above are true to the best of my knowledge based on official records.

Identified by

[Handwritten signature]

Advocate

Date- 27.1.2023

Place- kendrapara

[Handwritten signature]

**DEPONENT
KENDRAPARA**

Solemnly affirm on in Oath by the Deponent at Kendrapara on dated 27.01.2023 being identified by *Aziz Ahmed* Advocate personally, that the facts stated above are true to best of his knowledge.



[Handwritten signature] 27/1/2023
Executive Magistrate,
Kendrapara
**Executive Magistrate
KENDRAPARA**

*SL.No-13
27-01-2023*

OFFICE OF THE TAHASILDAR, MAHAKALPARA.

No. 260 /dt. 24/01/2023 //

To

The Collector, Kendrapara.

Sub- Compliance report on O.A No-55/2018 (Sri Sashi Bhusan Patnaik & others Vrs State of Odisha & others) of Hon'ble NGT bench Kolkata regarding installation of CCTV.

Ref- Dist office letter No-147(2) /Judl. Dt-21.01.2023.

Sir,

With reference to the letter on the subject cited above, I am to submit

that as per the order of the Hon'ble N.G.T bench Kolkata order dt -18.11.2021

in connection with OA No-55/2018 CCTV cameras have already been installed

in strategic location in question on the banks of Mahanadi river to check

theft/ illegal excavation of minor merial etc, photocopy of installation of CCTV

cameras have been enclosed for kind reference.

This is for favour of kind information and necessary action.

Encl-Photocopy of CCTV

Yours faithfully

Tahasildar, Mahakalpara.

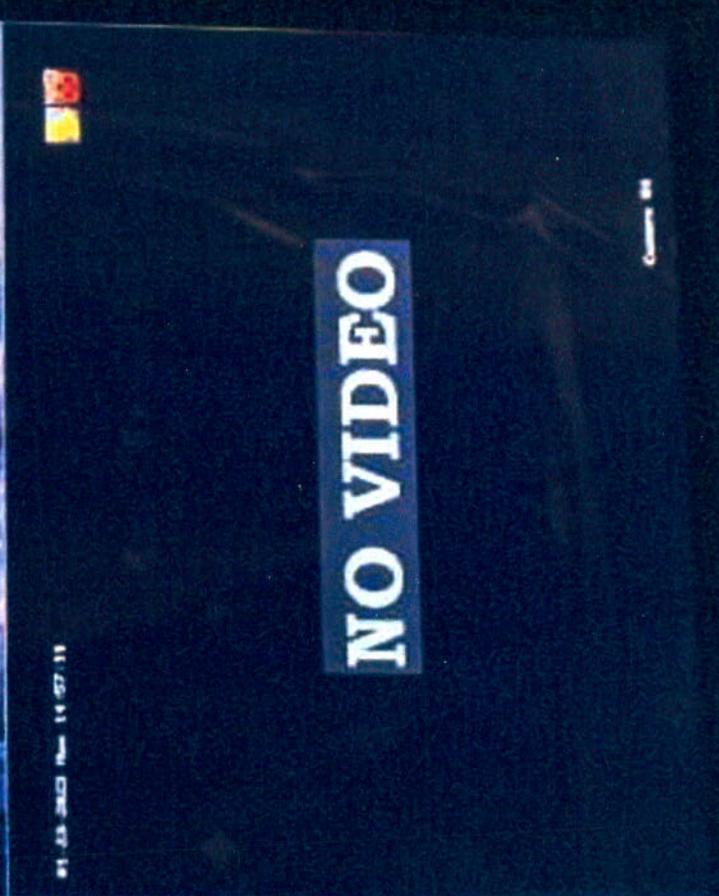
Memo No. 261(2) //dt. 24/01/2023 //

Copy submitted to the Sub-Collector, Kendrapara/Deputy Collector, (Judl.)
Collectorate, Kendrapara for favour of kind information and necessary action.

True copy attested

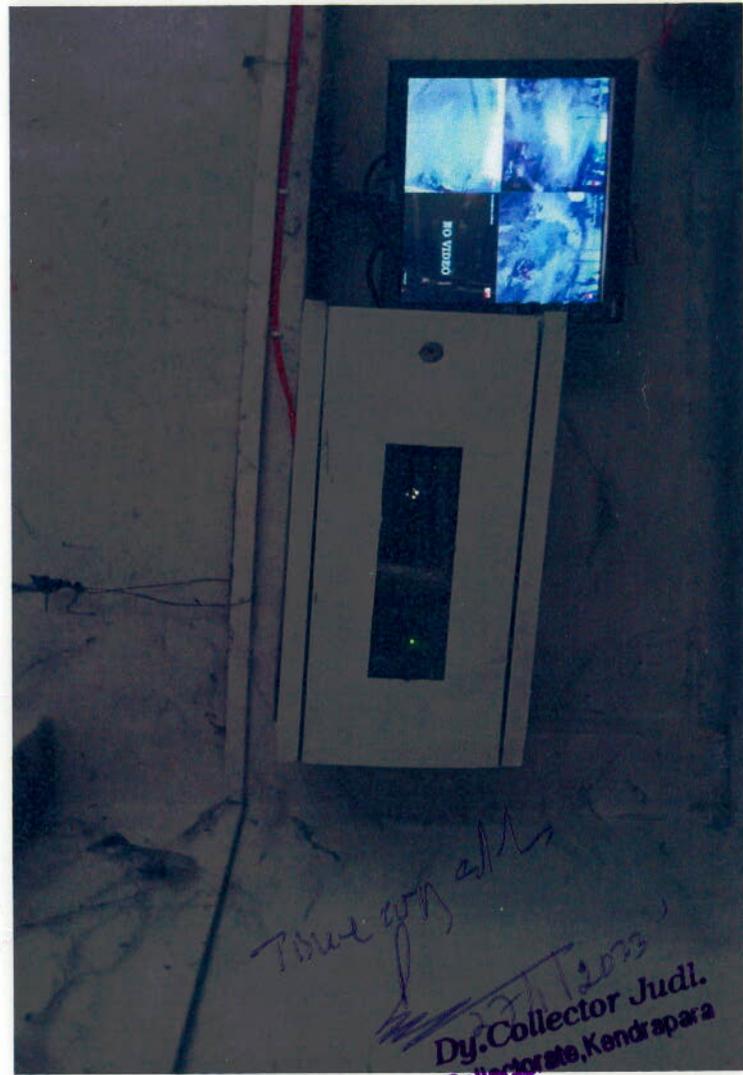
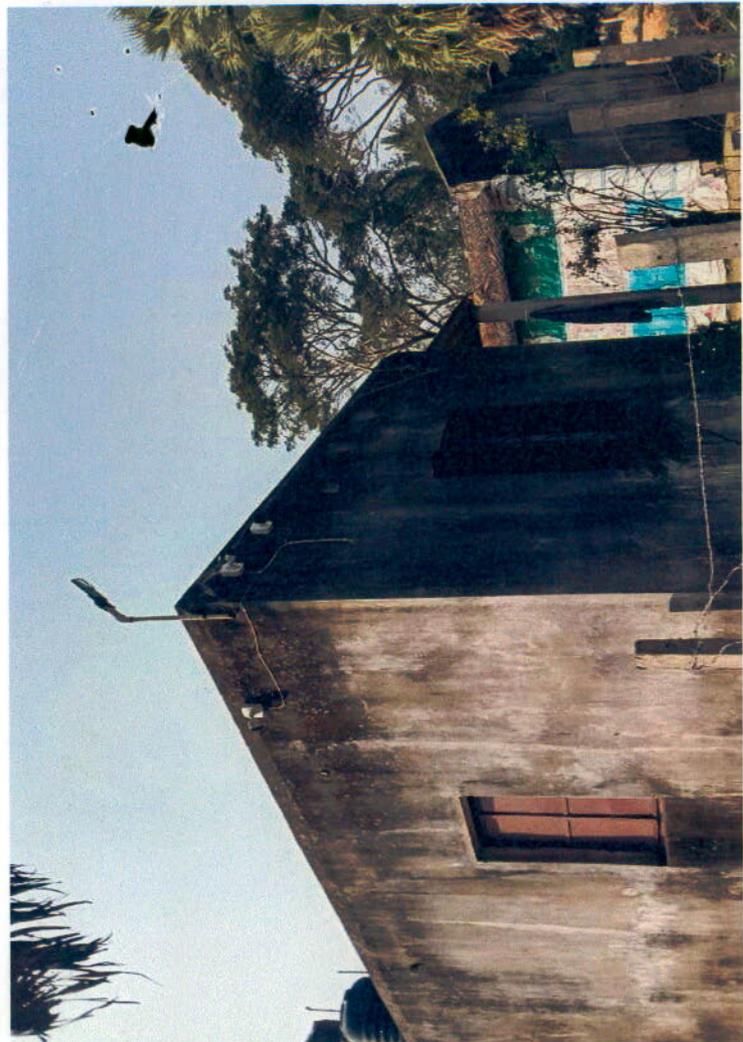
24/1/2023
Dy. Collector Judl.
Collectorate, Kendrapara

Tahasildar, Mahakalpara.



NO VIDEO

Dy. Collector Judl.
Kendrapore



Time 10/11/2003
Dy. Collector Judl.
Collectorate, Kendrapara

6



Timor app 4/1/23
27/1/2023
Collector Judl.
Kendrapara

9



True copy
22/1/2023
Dy. Collector Judl.
Collectorate, Kendrapara



Amex 14

E-Mail on 23/1/23

10

OFFICE OF THE COLLECTOR & DISTRICT MAGISTRATE, KENDRAPARA
[JUDICIAL SECTION]



06727-232602(O), 06727-232802(R), (FAX) No-06727-221603 (F), EMAIL ID -
judl.kendrapara@gmail.com

Letter No. 150 //judl//Dt. 21.1.23 //

To

The Chief Executive Officer,
Odisha Space Application Centre (ORSAC),
Bhubaneswar.

Sub- Surveillance through satellite monitoring on illegal excavation in the river banks of
Brahmani and Mahanadi.

Madam/Sir,

Inviting subject cited above & in order to comply order of the Hon'ble NGT O.A.No-55/2018/EZ, (M.A.No.-12/2022/EZ) dated 18.11.2021 & 9.01.2022 to check illegal excavation of minor minerals including excavation for brick making etc. on the bank of Brahmani and Mahanadi river necessary assistance (technical know how) may kindly be provided to monitor through satellite surveillance. As this office do not have any facilities on satellite surveillance monitoring , necessary step wise guideline may kindly be intimated/provided to this office for taking further action in this regard.

An early action in this respect is solicited to comply the Hon'ble Order of National Green Tribunal EZ, Bench, Kolkata.

Yours faithfully,

Collector & District Magistrate
Kendrapara

Memo No- 151 /Judl./ Dt- 21.1.23

Copy submitted to the Advocate General, Odisha, Cuttack for kind information.

Additional District Magistrate
Kendrapara

Memo No- 152 /Judl./ Dt. 21.1.23

Copy submitted to the Addl. Secretary to Govt. Revenue & DM Department for information.

Additional District Magistrate
Kendrapara

True copy

27/1/2023
Dy. Collector Judl.
Collectorate, Kendrapara